

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 387 of 2017 &
IA NOS. 1102 OF 2017 & 1081 OF 2018**

Dated: 25th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Southern Power Distribution Company of Andhra Pradesh Appellant(s)
Ltd.**

Versus

**Andhra Pradesh Electricity Regulatory Commission & Respondent(s)
Anr.**

Counsel for the Appellant(s) : Ms. Purna Singh
Mr. Prashant Mathur

Counsel for the Respondent(s) : Mr. K. V. Mohan
Mr. K. V. Banakrishnan for R-1

Mr. A. Venayagam Balan
Ms. V. S. Lakshmi for R-2

ORDER

As agreed by learned counsel for the parties, list this matter for
hearing on **4-10-2018**.

**(S.D. Dubey)
Technical Member**

tpd/kt

**(Justice Manjula Chellur)
Chairperson**